NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/19/2016

NAME OF THE PETITIONER(S)

: Shanmugavelayudham & 14 others

NAME OF THE RESPONDENT(S)

: Sivakumar Spinning Mills Pvt Ltd & 7

others

UNDER SECTION

: 397/398, 402 & 111

S.No. Name (in Capital)

Represented by

Signature

M. SOUNDERRAGAN

for N. R.R. ARVN WATTARADOD

LOUNSEL ROP

PNIVIGNESH

FOR KALIMUTHU

AT APPLICANTS DON'S

ORDER

Counsels for both the parties are present and submitted that the settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

> - Sd-(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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